## OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):: TIS HAZARI COURTS:: DELHI

## **E-TENDER NOTICE**

TENDER ID NO : 2019\_DDC\_171464

E-tender enquiries are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

Sub:

Comprehensive Annual Maintenance Contract of 34 (21+13) nos. of Fax Machine (Panasonic Make) installed at the different District Courts Complexes, Delhi.

**EMD** 

Rs. 13,000/-

Last date for downloading the tender	10.04.2019 upto 04.00 PM
Last date and time for online submission of Bid	10.04.2019 upto 04.00 PM
Opening date of the Technical Bid	10.04.2019 at or after 04.15 PM
Opening date of the Financial Bid	10.04.2019 at or after 04.30 PM
Last date for submission of EMD	10.04.2019 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <a href="https://govtprocurement.delhi.gov.in">https://govtprocurement.delhi.gov.in</a>.

(DR. KAMINI LAU)

CHAIRPERSON, PURCHASE COMMITTEE ADDL. DISTRICT & SESSIONS JUDGE, DELHI

## OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):: TIS HAZARI COURTS:: DELHI

No. 268 42 / Purchase Cell/2019	Dated	19 MAR	2019
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Copy of notice inviting tender (NIT) ID no. 2019\_DDC\_171464 is hereby forwarded to :-

- 1. Branch Incharges, R & I Branch, Tis Hazari, Karkardooma, Rohini, Saket, Dwarka & Patiala House Courts for pasting the said notice on the notice board of the concerned District Courts Complexes for information to the General Tenderers.
- Website Committee with the request to upload the aforesaid NIT on the website of Delhi District Courts.

Branch Incharge, Purchase Cell, Tis Hazari Courts, Delhi